

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4259
TO BE ANSWERED ON 18TH MARCH, 2026

PMGKAY IN HAMIRPUR

†4259. **SHRI AJENDRA SINGH LODHI:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the criteria being utilized to determine the ineligibility of beneficiaries under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) based on data shared by the Income Tax Department, specifically with reference to Hamirpur district;
- (b): the number of beneficiaries removed from PMGKAY in Uttar Pradesh during the last three years, district-wise;
- (c): whether the Government has received complaints regarding the wrongful exclusion of eligible poor families due to errors in Aadhaar seeding, incomplete e-KYC or discrepancies in data matching and if so, the details thereof; and
- (d): the steps taken or proposed to be taken by the Government for the re-inclusion of eligible beneficiaries and to prevent such errors in the future?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(**SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA**)

(a): Under the National Food Security Act (NFSA), 2013, the responsibility for identifying eligible households rests with the respective State Governments/UT Administrations. As per Section 10 of NFSA, 2013, the State Government is required to frame its own inclusion and exclusion guidelines and identify households to be covered under Antyodaya Anna Yojana (AAY) and Priority Households (PHH) within the limits prescribed under Section 9 of the Act.

Accordingly, the criteria for determining eligibility or ineligibility of beneficiaries, including income-related criteria, are defined by the respective State Governments/UTs through their Control Orders and guidelines. Therefore, the determination of ineligible beneficiaries, including in Hamirpur district, is carried out by the State Government in accordance with its prescribed inclusion and exclusion criteria.

(b): Under Rightful Targeting of Beneficiaries, the district-wise details of beneficiaries removed from PMGKAY in Uttar Pradesh during the last three years are placed at **Annexure**.

(c) & (d): No such complaints or grievances regarding wrongful exclusion of eligible beneficiaries on account of Aadhaar seeding errors, incomplete e-KYC, or discrepancies in data matching have been received in the Department.

States/UTs have been advised to undertake field verification of flagged beneficiary records and take necessary action in accordance with their respective inclusion and exclusion criteria. As per Section 10 of the NFSA, 2013, the identification and updating of beneficiary lists is the prerogative of the State Governments/UT Administrations.

The Central Government continues to support States/UTs through advisories, review meetings, and technology-driven systems to ensure accurate beneficiary databases while safeguarding the interests of all eligible households.

The district-wise details of beneficiaries removed from PMGKAY in Uttar Pradesh

District Name	Deleted Count
SAHARANPUR	38,866
MUZAFFARNAGAR	31,331
BIJNOR	62,012
MORADABAD	38,997
RAMPUR	32,092
AMROHA	15,868
MEERUT	39,114
BAGHPAT	32,724
GHAZIABAD	30,855
GAUTAM BUDDHA NAGAR	19,846
BULANDSHAHR	40,764
ALIGARH	33,635
HATHRAS	26,890
MATHURA	42,325
AGRA	99,086
FIROZABAD	38,525
MAINPURI	46,544
BUDAUN	37,548
BAREILLY	58,728
PILIBHIT	17,358
SHAHJAHANPUR	21,863
KHERI	34,224
SITAPUR	32,002
HARDOI	37,416
UNNAO	44,364
LUCKNOW	71,405
RAE BARELI	42,909
FARRUKHABAD	21,574
KANNAUJ	17,309
ETAWAH	38,017
AURAIYA	16,042
KANPUR DEHAT	17,365
KANPUR NAGAR	144,766
JALAUN	21,412
JHANSI	31,337
LALITPUR	11,509
HAMIRPUR	12,172
MAHOBA	9,071
BANDA	24,238
CHITRAKOOT	7,218
FATEHPUR	40,377
PRATAPGARH	14,889
KAUSHAMBI	20,853
PRAYAGRAJ	91,533
BARABANKI	26,835

AYODHYA	30,469
AMBEDKAR NAGAR	18,150
SULTANPUR	24,718
BAHRAICH	27,182
SHRAVASTI	2,477
BALRAMPUR	16,289
GONDA	26,325
SIDDHARTH NAGAR	21,854
BASTI	45,110
SANT KABEER NAGAR	15,608
MAHARAJGANJ	12,640
GORAKHPUR	43,548
KUSHI NAGAR	12,049
DEORIA	28,353
AZAMGARH	35,594
MAU	29,800
BALLIA	42,137
JAUNPUR	38,792
GHAZIPUR	35,636
CHANDAULI	8,009
VARANASI	48,883
BHADOHI	8,459
MIRZAPUR	25,595
SONBHADRA	11,030
ETAH	35,067
KASGANJ	29,146
AMETHI	26,963
HAPUR	17,472
SAMBHAL	45,512
SHAMLI	14,955
Grand Total	2,411,630